CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO.: 1 11.11;2019

M.A./351/712/2019 O.A./351/571/2019 SAURAV DAS

-V/S-

ELECTRICITY (A & N ADMN)

ITEM NO:3

FOR APPLICANTS(S) Adv. :

Mr. P.C. Das(Opposite party in M.A.)

Ms. T. Maity

FOR RESPONDENTS(S) Adv.:

Mr. R. Halder(Applicants in M.A.

Mr. P.K. Das

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| Order of The 1 | Fribunal |
| This application has been prefer order passed by this Tribunal in the emboldened by the liberty granted by the 202 of 2019 on 9th August, 2019. | e present O.A. on 04.06.2019 |
| 2. Since the respondents urged that appoint qualified candidates, the order the extent that the respondents shall be the selection but the applicant's resul applicant's participation shall howeve present O.A. and, therefore, appointment by the result of the O.A. The respond Equivalence Committee Report along filed by 4 weeks to avoid imposition of | dated 04.06.2019 is modified to at liberty to publish the result of it shall not be published. The r be subject to outcome of the ent to one such post shall abide ents shall produce a copy of the with the reply to be mandatorily |
| 3. The M.A. stands disposed of circuit sitting at Port Blair. | The O.A. be listed in the next |
| | |
| (DR. NANDITA CHATTERJEE) MEMBER(A) | (BIDISHA BANERJEE) MEMBER (J) |
| | This application has been prefer order passed by this Tribunal in the emboldened by the liberty granted by the 202 of 2019 on 9th August, 2019. 2. Since the respondents urged that appoint qualified candidates, the order the extent that the respondents shall be the selection but the applicant's result applicant's participation shall however present O.A. and, therefore, appointment by the result of the O.A. The responding filed by 4 weeks to avoid imposition of 3. The M.A. stands disposed of circuit sitting at Port Blair. |

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